


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.63/ BB/2017	-	Admission	Rule-7 of IB	Olive Lifesciences Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ARUN SRIKUMAR OF KEYSTONE PARTNERS [9886720984]	Petitioner/ Corporate Applicant	

Counsel for petitioner is present. The matter is listed today for admission. Counsel reported that he has complied the objections raised by the Registry.

We have heard the counsel for Petitioner Company. The petition is filed under Section 10 of I&B Code. Counsel has also agreed to issue notice at-least to the financial creditors of the company before admission. Therefore, at the first instance, we order notice to the financial creditors of the petitioner company and the petitioner company to collect the notices from the Registry and serve on the financial creditors, viz., HDFC Bank, Axis Bank, Corporation Bank and ICICI Bank.

List it on 22.08.2017.


MEMBER (J)


MEMBER (T)